

**Criminal Revision No. 14/2020**  
**Ashwani Wadhva Vs. CBI**

28.08.2020

**Present: Sh. R. S. Ahuja, Advocate for Revisionist.**

**Sh. Umesh Chandra Saxena, Sr. PP for CBI/Respondent.**

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Today, the matter is listed for final arguments.

However, in between a cross revision i.e. '**CBI Vs. Intercon Infotech Private Limited and Others**', has come to be filed on behalf of prosecution alongwith an application for condonation of delay.

**Accordingly, list on 11.09.2020 at 02.30 PM for arguments on the application for condonation of delay in cross revision filed by CBI.**

**Till then, interim orders to continue.**

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed. A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/28.08.2020

**Criminal Revision No. 23/2020**  
**Vikas Mehra Vs. CBI**

28.08.2020

**Present: Sh. Mudit Jain, Advocate for revisionist.**

**Sh. Umesh Chandra Saxena, Sr. PP for CBI/Respondent.**

Matter was taken up through video conferencing hosted by Sh. Suneet Singh Negi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Today, the matter is listed for final arguments.

However, in between a cross revision i.e. '**CBI Vs. Intercon Infotech Private Limited and Others**', has come to be filed on behalf of prosecution alongwith an application for condonation of delay.

**Accordingly, list on 11.09.2020 at 02.30 PM for arguments on the application for condonation of delay in cross revision filed by CBI.**

**Till then, interim orders to continue.**

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed. A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/28.08.2020

**IN THE COURT OF MS. SUJATA KOHLI, DISTRICT & SESSIONS  
JUDGE-CUM-SPECIAL JUDGE (PC ACT) (CBI), ROUSE AVENUE DISTRICT  
COURT COMPLEX, NEW DELHI**

**Criminal Revision No. \_\_\_\_\_**

**Zee Media Corporation Ltd. Vs. State & Anr.**

28.08.2020

**Present: Sh. Vijay Aggarwal, Advocate for revisionist.**

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

**Fresh revision received by way of assignment alongwith an application for condonation of delay. It be checked and registered.**

Matter needs consideration.

**List on 31.08.2020 at 02.30 PM for consideration/further orders.**

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed.

A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/28.08.2020

**Criminal Revision No. 11/2020  
Siddharth Chandra Vs. CBI**

28.08.2020

**Present: Sh. Vijay Aggarwal with Sh. Hardik Sharma and Ms. Barkha Rastogi, Advocates for revisionist.  
Sh. Umesh Chandra Saxena, Sr. PP for CBI/Respondent.**

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Today, the matter is listed for final arguments.

However, in between a cross revision i.e. '**CBI Vs. Intercon Infotech Private Limited and Others**', has come to be filed on behalf of prosecution alongwith an application for condonation of delay.

**Accordingly, list on 11.09.2020 at 02.30 PM for arguments on the application for condonation of delay in cross revision filed by CBI.**

**Till then, interim orders to continue.**

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed.

A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/28.08.2020

**Criminal Revision No. 18/2020**  
**Suresh Verma & Anr. Vs. CBI**

28.08.2020

**Present: Sh. R. S. Ahuja, Advocate for Revisionists.**

**Sh. Umesh Chandra Saxena, Sr. PP for CBI/Respondent.**

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Today, the matter is listed for final arguments.

However, in between a cross revision i.e. '**CBI Vs. Intercon Infotech Private Limited and Others**', has come to be filed on behalf of prosecution alongwith an application for condonation of delay.

**Accordingly, list on 11.09.2020 at 02.30 PM for arguments on the application for condonation of delay in cross revision filed by CBI.**

**Till then, interim orders to continue.**

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed. A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/28.08.2020

**Criminal Revision No. 22/2020**  
**M/s H.M. Informatics Pvt. Ltd. Vs. CBI**

28.08.2020

**Present: Sh. Mudit Jain, Advocate for revisionist.**

**Sh. Umesh Chandra Saxena, Sr. PP for CBI/Respondent.**

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Today, the matter is listed for final arguments.

However, in between a cross revision i.e. '**CBI Vs. Intercon Infotech Private Limited and Others**', has come to be filed on behalf of prosecution alongwith an application for condonation of delay.

**Accordingly, list on 11.09.2020 at 02.30 PM for arguments on the application for condonation of delay in cross revision filed by CBI.**

**Till then, interim orders to continue.**

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed. A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/28.08.2020

**Criminal Revision No. 29/2020**  
**M/s Intercorn Recyclopolis Pvt. Ltd. Vs. CBI**

28.08.2020

**Present: Sh. Madhukar Pandey, Advocate for Revisionist.**

**Sh. Umesh Chandra Saxena, Sr. PP for CBI/Respondent.**

Matter was taken up through video conferencing hosted by Sh. Suneet Singh Negi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Today, the matter is listed for final arguments.

However, in between a cross revision i.e. '**CBI Vs. Intercon Infotech Private Limited and Others**', has come to be filed on behalf of prosecution alongwith an application for condonation of delay.

**Accordingly, list on 11.09.2020 at 02.30 PM for arguments on the application for condonation of delay in cross revision filed by CBI.**

**Till then, interim orders to continue.**

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed. A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/28.08.2020

**Criminal Revision No. 20/2020  
Harmeek Chahal Vs. CBI**

28.08.2020

**Present: Sh. Mudit Jain, Advocate for revisionist.**

**Sh. Umesh Chandra Saxena, Sr. PP for CBI/Respondent.**

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Today, the matter is listed for final arguments.

However, in between a cross revision i.e. '**CBI Vs. Intercon Infotech Private Limited and Others**', has come to be filed on behalf of prosecution alongwith an application for condonation of delay.

**Accordingly, list on 11.09.2020 at 02.30 PM for arguments on the application for condonation of delay in cross revision filed by CBI.**

**Till then, interim orders to continue.**

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed. A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/28.08.2020



**Misc. DJ ASJ No. 69/2019  
H. B. Chaturvedi Vs. CBI and Others**

28.08.2020

**Present: Sh. Bhuvnesh Satija, Advocate for applicant/accused.**

**Sh. Umesh Chandra Saxena, Sr. PP for CBI/Respondent  
No. 1.**

**Sh. Ms. Sheffali Chaudhary, Advocate for respondent No.  
14.**

**IOs Insp. Amit Kumar BSFB, CBI, Delhi and Insp. Subhash  
Chander Siwach, CBI, Delhi.**

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

**Vide separate detailed order passed today, the instant application stands dismissed.**

**Let a copy of detailed order be supplied to the parties through electronic means.**

**File be consigned to the Record Room after completion of due formalities.**

**Hard copy of the orders be placed on record in the judicial file as and when physical functioning of the courts is resumed.**

**A copy detailed order and a copy of this ordersheet be sent to the Computer Branch to be uploaded on the official website.**

**(SUJATA KOHLI)**

**District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/28.08.2020**

**IN THE COURT OF MS. SUJATA KOHLI, DISTRICT & SESSIONS  
JUDGE-CUM-SPECIAL JUDGE (PC ACT) (CBI), ROUSE AVENUE DISTRICT  
COURT COMPLEX, NEW DELHI**

**Criminal Revision No. \_\_\_\_\_**

**CBI Vs. Intercon Infotech Private Limited and Others**

28.08.2020

**Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI/revisionist.**

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

**Fresh revision received by way of assignment. It be checked and registered.**

This is a cross/connected revision to seven revisions listed today for final arguments i.e. CR No. 11/2020 Siddharth Chandra Vs. CBI, CR No. 14/2020 Ashwani Wadhva Vs. CBI, CR No. 18/2020 Suresh Verma Vs. CBI, CR No. 20/2020 Harmeeek Chahal Vs. CBI, CR No. 22/2020 M/S H.M. Informatics Pvt. Ltd. Vs. CBI, CR No. 23/2020 Vikas Mehra Vs. CBI and CR No. 29/2020 M/s Intercon Recyclopolish Pvt. Ltd. VS. CBI.

The revision has been filed by the prosecution/CBI alongwith an application for condonation of delay.

Preliminary hearing given on the application.

On the face of it, the revision appears to be time barred.

Let a notice of the application for condonation of delay be issued to the respondents/accused.

A copy of the said application alongwith a copy of the revision be supplied to the respondents/accused electronically.

Reply to the application for condonation of delay, if any, be filed in between after serving an advance copy to the opposite party.

**List on 11.09.2020 at 02.30 PM for arguments on the application for condonation of delay.**

Hard copy of this ordersheet be placed on record in the judicial

file as and when physical functioning of the courts is resumed.

A copy of this order be also sent to the Computer Branch  
to be uploaded on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/28.08.2020